

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.07.2019 (MONDAY)**  
**COURT -III**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Restoration Application No.11 of 2019 in Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar-R1&R2

**For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 194 of 2019	Krystal Integrated Services Pvt. Ltd. Vs. Indiaontime Express Pvt Ltd.	Mritunjay Kr. Tiwari	
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